Declaration of Assets and Liabilties

Year-2024-25

I, Anil Kumar Yadav-2 son of Shri Bhola Yadav aged 53 yrs, belonging to Bihar Legislative Assembly Secretariat Service and presently working as Office Attendant in Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.*

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name Savita Devi	Dependant- 1 Name Ajay Kumar	Dependant -2 Name	Dependant -3 Name
(i)	Cash	Rs. 5,000/- (Approx.)	Rs5,000/- (Approx.)	Rs1,000/- (Approx.)		
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	S.B.I. Savings- Rs.30,000/- U.C.O Savings- RS,15,005/-				
(iii)	Bonds, Debentures and Shares in Companies,					
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	LIC Policy- Rs. 12,252/- Yearly				
(v)	Motor Vehicles (details of make, etc)					
(vi)	Jewellery (details of weight and value)	Gold-10 gm Rs-75,000/- (Approx.)	Gold-20 gm Rs-1,50,000/- (Approx.) Silver-100 gm Rs-10,000/- (Approx.)			
(vii)	Other assets, such as values of claims/ interests	Mobile-Motorola,				

Note: - Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependant on the income of the employee.

कार्यलय परिचारी

B. Detail of Immovable assets.

(Note:- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name Savita Devi	Dependant - 1 Name Ajay Kumar	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land- Location (s)- SurveyNumber (s)- Extent (Total Measurement)- Current market value					
(ii)	Non-Agricultural Land- Location (s)- Survery Number (s)- Measurement- Current market value				<u></u>	
(iii)	Buildings (Commercial and residential)Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value					
(iv)	House/Apartments, etc- Location(s)- Survey/door number Extent (Total measurement)- Current market value					
(v)	Others (such as interest in property)	Share in Ancestral Property as per HUF. (Till date not defined)				

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :- [Note: Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on 31-12-2023
(a)	(i) Loans from Banks	S.B.I, BVM Branch, Patna	Rs. 2,50,000 (Approx.)
	(ii) Loans form Financial Institutions		
	(iii) Government Dues : (a) dues to departments dealing with government accommodation		

कार्यस्य परिचारी

	(b) dues to department dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i)Income Tax including surcharge (also indicate the assessment year upto which income tax return filed. Give also Permanent Account Number (PAN)	PAN No-AILPY0376J	
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

PERSONAL DETAIL:

i) GPF/CPF/PRAN NO	:-	PTS/BLA-1187
ii) Gender	:-	M (M/F)
iii) Date of Birth	:-	0 4 0 2 1 9 7 0 (DD/MM/YYYY)
iv) Class/Group	:-	C (A/B/C)
v) Cadre	:-	Bihar Legislative Assembly Secretariat Service
	, E	(Full Name e.g., B.A.S. Bihar Administrative Service. B.S.S. Bihar Secretariat Service etc.)
vi) Home District	:-	BHAGALPUR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 3/14/6 4/12 7/179 II Name of Employee:- Anil Kumar Yadav-2

Designation:- Office Attendant .

Department :- Bihar Vidhan Sabha Secretariat, Patna

Place :- Patna

Date :- 18-02-2025

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.